NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

SUPPLEMENTARY CAUSE LIST DATED 25.04.2025 (FRIDAY)

CHENNAI BENCH (HYBRID MODE) 10.30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial), Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Judgment

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for
				Respondents
1.	Comp App (AT) (CH) (Ins) No. 257/2024 For Stay IA No. 690/2024	Kesari Nandan Traders Vs Nadhi Bio Products Pvt. Ltd. Rep by its RP, Sreenivasa Rao Ravinuthala	Mr. Kumarpal R Chopra	Mr. Mahadev Tirunagari, PCS

By the order of Hon'ble Member (Judicial)

Chennai Bench

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